

Dak Register on 01/11/2019

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Li nk Fi le
3391 /201 9	01/1 1/20 19	NIL	ANIL CHOUDHAR Y, MEMBER (J)	ONE DAY EL	Admin istratio n Sectio n			
3392 /201 9	01/1 1/20 19	NIL	ARCHANA, STENO II	LEAVE APPLICATION	Admin istratio n Sectio n			
3393 /201 9	01/1 1/20 19	NIL 30.10.2019	ST/87313/201 5		PA to Regist rar			
3394 /201 9	01/1 1/20 19	NIL 30.10.2019	SUVENDU KUMAR PATI, MEMBER (J)	HOME DEPARTMENT CORRIGENDU M COPY	Admin istratio n Sectio n	SAPN A		
3395 /201 9	01/1 1/20 19	NIL 28.10.2019	BANGLORE AR	CONSTITUTIO N OF LARGER BENCH	PA to Regist rar			
3396 /201 9	01/1 1/20 19	NIL 25.10.2019	RAVI DUTT SHARMA ACCOUNTA NT	RH FOR 1 DAY	Admin istratio n Sectio n			
3397 /201 9	01/1 1/20 19	NIL 31.10.2019	RAVI DUTT SHARMA ACCOUNTA NT	CL FOR 1 DAY	Admin istratio n Sectio n			
3398 /201 9	01/1 1/20 19	NIL	RAJENDER PRASAD, AO	LEAVE APPLICATION	Admin istratio n			

						Section			
3399 /201 9	01/1 1/20 19	NIL	SUKHBIR SINGH MTS			Admin istratio n Sectio n	SAPN A		
3400 /201 9	01/1 1/20 19	NIL 30.10.2019	CHANDIGAR H,AR	FINANCIAL SANCTION FOR PURCHASE OF FOUR LFD		Admin istratio n Sectio n	SAPN A		
3401 /201 9	01/1 1/20 19	NIL 25.10.2019	E/54056/2018 SMB			DR(J)			
3402 /201 9	01/1 1/20 19	NIL 25.10.2019	E/53863/2018 SMB			DR(J)			
3403 /201 9	01/1 1/20 19	NIL 25.10.2019	E/53864/2018 SMB			DR(J)			
3404 /201 9	01/1 1/20 19	NIL 25.10.2019	E/53866/2018 SMB			DR(J)			
3405 /201 9	01/1 1/20 19	NIL 25.10.2019	K.RADHA STENO- II,BANGLOR E	FOR PRIVATE VISIT ABROAD		Admin istratio n Sectio n	SAPN A		
3406 /201 9	01/1 1/20 19	NIL	MEMENTO RESTAURAN T VS CCE,ST JAIPUR-I	SUBMISSION REGRDING		DR(J)			
3407 /201 9	01/1 1/20 19	NIL	MS. ANITHA JAYAKUMA R, SPS	PERMISSION FOR DELETION/MO DIFICATION OF UPLOADED ORDERS IN AD/COD/51061/ 2018 AND OTHERS		PA			
3408	01/1	NIL	TUSHAR	DELETION OF		PA			

/2019	1/2019		KUMAR, STENO GR. III	ORDERS IN ST/266/2009				
3409/2019	01/11/2019	NIL 30.10.2019	E/51618/2018, R N INDUSTRIES	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
3410/2019	04/11/2019	NIL	SH. ANIL CHOUDHARY, M (J)	RELISTING OF E/52669/2018 AND OTHER	PA			
3411/2019	04/11/2019	NIL	SH. J.K.GOLAY, SPS	CORRIGENDUM REG.LETTER DATED 31 OCT ,2019 FOR CHANGE OF CORAM	PA			
3412/2019	04/11/2019	NIL	ASHOK KUMAR, MTS	LEAVE APPLICATION	Administration Section			
3413/2019	04/11/2019	DEEPAK KUMAR MALIK LDC	LEAVE APPLICATION		Administration Section			
3414/2019	04/11/2019	NIL	DEEPAK KUMAR MALIK LDC	LEAVE APPLICATION	Administration Section	SAPNA		
3415/2019	04/11/2019	NIL	DEEPAK KUMAR MALIK LDC	LEAVE APPLICATION	Administration Section	SAPNA		
3416/2019	04/11/2019	NIL	ARVIND KUMAR, LDC	LEAVE APPLICATION	Administration Section	SAPNA		
3417/2019	04/11/2019	NIL	JYOTI LDC	LEAVE APPLICATION	Administration	SAPNA		

9	19				n Section			
3418 /201 9	04/1 1/20 19	NIL 30.10.2019	KRIPA SHANKAR, AR	LEAVE APPLICATION	Admin istratio n Section	SAPN A		
3419 /201 9	04/1 1/20 19	NIL	BIRENDER	ABOUT PENSION WORK	Admin istratio n Section	SAPN A		
3420 /201 9	04/1 1/20 19	NIL D.NO.- 6558/2015/SEC	AR,SUPREM E COURT	CIVIL APPEAL NO. 5620- 5621/2015	DR(J)			
3421 /201 9	04/1 1/20 19	NIL DAIRY NO. 23580/2010/SEC.	AR ,SUPREME COURT	CIVIL APPEAL NO. 7452- 7457/2010	DR(J)			
3422 /201 9	04/1 1/20 19	NIL 26.10.2019	C/51724/2019 SMB		DR(J)			
3423 /201 9	04/1 1/20 19	NIL 30.10.2019	S.K. TIWARI ,AR		Admin istratio n Section	SAPN A		
3424 /201 9	04/1 1/20 19	NIL 25.10.2019	MUKESH GUPTA, AR ALLAHABA D		Admin istratio n Section	SAPN A		
3425 /201 9	04/1 1/20 19	NIL D. NO.- 28241/2012	AR,SUPREM E COURT		DR(J)			
3426 /201 9	04/1 1/20 19	NIL 28.10.2019	SACHIN CHAUDHAR Y		Admin istratio n Section			
3427 /201 9	04/1 1/20 19	NIL 28.10.2019	DALIP SINGH PAL,HEAD		Admin istratio n	SAPN A		

			CLERK		Section			
3428 /201 9	04/1 1/20 19	NIL	SHANKAR PRASAD MOHANTI,M TS		Admin istratio n Sectio n	SAPN A		
3429 /201 9	04/1 1/20 19	NIL 28.10.2019	AMIT,LDC		Admin istratio n Sectio n	SAPN A		
3430 /201 9	04/1 1/20 19	NIL	LALIT PRASAD PANT,SPS	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3431 /201 9	05/1 1/20 19	EXCISE/CESTAT/2 019	ASSISTANT REGISTRAR, CESTAT, BANGALOR E	LISTING OF LARGER BENCH CASES ON 4.12.2019	PA			
3432 /201 9	05/1 1/20 19	NIL	AD/53285/201 8		DR(J)			
3433 /201 9	05/1 1/20 19	NIL	ST/266/2009 KOLKATTA	DELETION OF ORDER	PA to Regist rar	SHRA DDA		
3434 /201 9	05/1 1/20 19	NIL	BIJAY KUMAR	MONTHLY STATEMENT		MAN OJ ,COM PUTE R SECT ION		
3435 /201 9	05/1 1/20 19	NIL	REKHA SHERAWAT, P.S.	MONTHLY STATEMENT		MAN OJ ,COM PUTE R SECT ION		
3436	05/1	NIL	C.J.MATHEW	MONTHLY		MAN		

/2019	1/2019		,M(T) MUMBAI	STATEMENT		OJ ,COM PUTE R SECT ION		
3437 /2019	05/1 1/2019	NIL 30.10.2019	CHANDIGAR H,AR	FINANCIAL SANCTION	Admin istratio n Sectio n	SAPN A		
3438 /2019	05/1 1/2019	NIL 01.11.2019	RACHNA GUPTA M(J)	TPCI IN FAVOUR MR. KAPIL GUPTA	Admin istratio n Sectio n	SAPN A		
3439 /2019	05/1 1/2019	NIL 30.10.2019	ASHOK JINDAL,M(J), CHANDIGAR H	APPOINT. OF AUTHORISED MEICAL ATTENADANT	Admin istratio n Sectio n	SAPN A		
3440 /2019	05/1 1/2019	NIL 30.10.2019	ANIL G. SHAKKARW AR,M(T) ,ALLAHABA D	JOINING REPORT	Admin istratio n Sectio n	SAPN A		
3441 /2019	05/1 1/2019	NIL 29.10.2019	RAJU ,M(T),AHME DABAD	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3442 /2019	05/1 1/2019	NIL	BIJAY KUMAR,M(T) ,DELHI	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3443 /2019	05/1 1/2019	NIL 04.11.2019	SEEMA SADANA,SP S	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3444 /2019	05/1 1/2019	NIL	PARMOD KUMAR,STE	LEAVE APPLICATION	Admin istratio	SAPN A		

9	19		NO-II		n Section			
3445 /201 9	05/1 1/20 19	NIL 04.11.2019	DEPUTY REGISTRAR, CHANDIGAR H	MONTHLY STATEMENT	DR(J)			
3446 /201 9	05/1 1/20 19	NIL 04.11.2019	SATPAL SINGH,MTS	COMPENSATO RY LEAVE	Admin istratio n Sectio n	SAPN A		
3447 /201 9	05/1 1/20 19	NIL	SHRADDHA MISHRA,STE NO-III	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3448 /201 9	05/1 1/20 19	NIL 30.10.2019	S.BHOWMIC K,UNDER SECRETARY	APPLICATION FOR THE POST OF JUDICIAL MEMBER	Admin istratio n Sectio n	SAPN A		
3449 /201 9	05/1 1/20 19	NIL	ANJANI,SEN IOR TRANSLATO R	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3450 /201 9	05/1 1/20 19	NIL	SWAPANA,H EAD CLERK	LEAVE APPLICATION	Admin istratio n Sectio n	SAPN A		
3451 /201 9	05/1 1/20 19	NIL 31.10.2019	T.K.SARKAR , DY. REGISTRAR	T A ON RETIREMENT BILL OF MEMBER (T)	Admin istratio n Sectio n			
3452 /201 9	05/1 1/20 19	NIL	AO,JUDL,JO DHPUR HIGH COURT	CEA NO. 91/2018	DR(J)			
3453 /201	05/1 1/20	NIL 01.11.2019	AR/SPS CHANDIGAR	MONTHLY STATEMENT	DR(J)			

9	19		H					
3454 /201 9	05/1 1/20 19	NIL 24.10.2019	HIGH COURT CHANDIGAR H	C.NO. 41,43,55& 57/CEA/JAL/200 4/881	DR(J)			
3455 /201 9	05/1 1/20 19	NIL 31.10.2019	ADC, JAIPUR	SERVICE TAX APPEAL PAPER BOOK	DR(J)		ARYA N INFRA GOLD P.LTD	
3456 /201 9	06/1 1/20 19	NIL	DR. D.M.MISHRA , M(J)	PERMISSION FOR PRONOUNCEM ENT IN C/85882 & 85883/2018	PA			
3457 /201 9	06/1 1/20 19	NIL	MS. ARCHANA WADHWA, M (J)	19 days extraordinary leave from 2 december 2019 to 20 december 2019	Admin istratio n Sectio n			
3458 /201 9	06/1 1/20 19	NIL	SH. RAJU, M (T)	EARNED LEAVE APPLICATION	Admin istratio n Sectio n			
3459 /201 9	06/1 1/20 19	NIL	MS. ARCHANA WADHWA, M (J)	PERMISSION TO VISIT ABROAD	Admin istratio n Sectio n			
3460 /201 9	06/1 1/20 19	NIL 30.10.2019	DR. SUVENDU KUMAR PATI, M(J)		Admin istratio n Sectio n			
3461 /201 9	06/1 1/20 19	NIL	ANIL CHOUDHAR Y M(J)	MONTHLY STATEMENT		MAN OJ ,COM PUTE R SECT ION		

3462 /2019	06/1 1/2019	NIL 04.11.2019	ANIL CHOUDHAR Y M(J)	EL APPLICATION	Admin istratio n Sectio n			
3463 /2019	06/1 1/2019	NIL 01.11.2019	T.V. UNNIKRISH NAN SPS MUMBAI	DISPOSAL STATEMENT		MAN OJ ,COM PUTE R SECT ION		
3464 /2019	06/1 1/2019	NIL 01.11.2019	P. DINESHA M(J),CHENN AI	EL APPLICATION	Admin istratio n Sectio n			
3465 /2019	06/1 1/2019	NIL 30.10.2019	MAHESH KUMAR, SPS, ALLAHABA D	DISPOSAL STATEMENT OF M(J) CHANDIGARH		MAN OJ ,COM PUTE R SECT ION		
3466 /2019	06/1 1/2019	NIL 04.11.2019	BIJAY KUMAR,M(T <td>CL APPLICATION</td> <td>Admin istratio n Sectio n</td> <td></td> <td></td> <td></td>	CL APPLICATION	Admin istratio n Sectio n			
3467 /2019	06/1 1/2019	NIL	SSC, UNDER SECRETARY		Admin istratio n Sectio n			
3468 /2019	06/1 1/2019	NIL	RACHNA GUPTA M(J)	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION		
3469 /2019	06/1 1/2019	NIL	RACHNA GUPTA M(J)	MONTHLY STATEMENT		MAN OJ ,COM		

						PUTER SECTION		
3470 /2019	06/1 1/2019	NIL	RACHNA GUPTA M(J)	MONTHLY STATEMENT		MANOJ ,COM PUTE R SECT ION		
3471 /2019	06/1 1/2019	NIL	KULDEEP, MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3472 /2019	06/1 1/2019	NIL	MANOJ KUMAR,LDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3473 /2019	06/1 1/2019	NIL	ARVIND SHARMA, ADVOCATE	E/52194/2019	DR(J)			
3474 /2019	06/1 1/2019	NIL	ARVIND SHARMA, ADVOCATE	E/52197/2019 DB	DR(J)			
3475 /2019	06/1 1/2019	NIL	ARVIND SHARMA, ADVOCATE	E/52196/2019 DB	DR(J)			
3476 /2019	06/1 1/2019	NIL	ARVIND SHARMA, ADVOCATE	E/52195/2019 DB	DR(J)			
3477 /2019	06/1 1/2019	NIL	ARVIND SHARMA, ADVOCATE	E/52198/2019 DB	DR(J)			
3478 /2019	06/1 1/2019	NIL	PRAVEEN AGGRAWAL ,ADVOCATE	RAVI SECURITY ORGINATION P. LTD.	DR(J)			
3479 /2019	06/1 1/2019	NIL 06.11.2019	JONSHON CHACKO, UDC		Admin istratio n			

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3480	06/1 /201 9	06/1 1/20 19	NIL 06.11.2019	DR. D.M. MISRA M(J) MUMBAI	EXT. PERIOD TO PRONOUNCEM ENT RESERVED	PA to Registrar		
3481	06/1 /201 9	06/1 1/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	PERMISSION FOR PRONOUNCEM ENT IN ST/89785 OF 2018	PA		
3482	06/1 /201 9	06/1 1/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	PERMISSION FOR PRONOUNCEM ENT IN E/89378 OF 2018	PA		
3483	06/1 /201 9	06/1 1/20 19	C.18017/2/2015- AD.1C(CESTAT)	S.BHOWMIC K, UNDER SECRETARY TO THE GOVT. OF INDIA	writ petition no. 15825 of 2006 filed by m/s kripa shankar vs. uoi and others	Admin istratio n Sectio n		
3484	06/1 /201 9	06/1 1/20 19	NIL	MAHESH KUMAR, SPS	reply to letter dated 1.11.2019	PA		
3485	07/1 /201 9	07/1 1/20 19	NIL D. NO. 45350/2018/SEC- ELM	AR,SUPREM E COURT	CIVIL APPEAL NO. 8126/2019	DR(J)		
3486	07/1 /201 9	07/1 1/20 19	NIL 04.11.2019	AR,BANGLO RE	LISTING OF LARGER BENCH CASES	PA to Registrar		
3487	07/1 /201 9	07/1 1/20 19	NIL 04.11.2019	AR, HYDERABA D	MONTHLY STATEMENT		MAN OJ ,COM PUTE R SECT ION	
3488	07/1 /201 9	07/1 1/20 19	NIL 04.11.2019	V.RAM GOPAL STENO,	TA ADVANCE OF MEMBER TECHNICAL	Admin istratio n		

			HYDERABAD		Section			
3489	07/1 /201 9	1/20 19	NIL 05.11.2019	DR,KOLKATA	OBSERVATION OF VIGILANCE AWARENES WEEK 2019	Admin istratio n Sectio n		
3490	07/1 /201 9	1/20 19	NIL 04.11.2019	MANAS KUMAR SINHA,AR,C HENAI	OBSERVATION OF VIGILANCE AWARENES WEEK 2019	Admin istratio n Sectio n		
3491	07/1 /201 9	1/20 19	NIL 05.11.2019	UNDER SECRETARY , FM	DAIRY NO. 962184/2019	Admin istratio n Sectio n		
3492	07/1 /201 9	1/20 19	NIL 01.11.2019	EMPLOYEE PROVIDENT FUND ORGANISAT ION	ST/50406/2016	DR(J)		
3493	07/1 /201 9	1/20 19	NIL 01.11.2019	ARCHNANA WADHWA M(J),ALLAH ABAD	CONVERSION OF CL INTO RH	Admin istratio n Sectio n		
3494	07/1 /201 9	1/20 19	NIL	ANIL G. SHAKKARW AR,M(T) ,ALLAHABA D	MONTHLY STATEMENT		MAN OJ ,COM PUTE R SECT ION	
3495	07/1 /201 9	1/20 19	NIL 04.11.2019	N RAJA,SPS , BANGLORE	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION	
3496	07/1 /201	1/20	NIL	MOHINDER SINGH,DR	LEAVE APPLICATION	Admin istratio		

9	19				n Sectio n			
3497 /201 9	07/1 1/20 19	NIL	CHANDER KANTA SPS	LEAVE APPLICATION	Admin istratio n Sectio n			
3498 /201 9	07/1 1/20 19	NIL	SUNDER SINGH, MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3499 /201 9	07/1 1/20 19	NIL 01.11.2019	T.VISWAPR AKASH,DR MUMBAI	SOBHA RAJESH STENO II	Admin istratio n Sectio n			
3500 /201 9	07/1 1/20 19	NIL	ASST. REGISTRAR, CESTAT, CHANDIGAR H	reply for letter dated 1.11.219	PA			
3501 /201 9	07/1 1/20 19	E/53884/2014- EX(DB)	RAJIV GUPTA, COMMISSIO NER	REQUEST FOR CONSTITUTIO N OF SPECIAL DIVISION BENCH AT CHANDIGARH	PA			
3502 /201 9	07/1 1/20 19	NIL	CHANDERK ANTA, SPS	CORRECTION IN THE APPEAL UPLOADED IN E/58362	PA			
3503 /201 9	08/1 1/20 19	NIL	DEP. REGISTRAR, CESTAT, MUMBAI	CONSTITUTIO N OF BENCH FOR E/ROM/85713/2 019	PA			
3504 /201 9	08/1 1/20 19	NIL	P K CHOUDHAR Y M(J)	LEAVE APPLICATION	Admin istratio n Sectio			

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3505 /201 9	08/1 1/20 19	NIL 07/11/2019	LALIT PRASAD PANT,SPS	LEAVE APPLICATION	Admin istratio n Sectio n			
3506 /201 9	08/1 1/20 19	NIL 07/11/2019	CHANDER KANTA SPS	LEAVE APPLICATION	Admin istratio n Sectio n			
3507 /201 9	08/1 1/20 19	NIL 25.10.2019	NORTH BLOCK MINISTRY	PERMISSION OF LTC , WIFE OF JUSTICE	Admin istratio n Sectio n			
3508 /201 9	08/1 1/20 19	NIL 01/11/2019	AR,AHMEDA BAD	LEAVE SANCTION ORDER	Admin istratio n Sectio n			
3509 /201 9	08/1 1/20 19	NIL 01/11/2019	AR,AHMEDA BAD	DISPOSAL OF APPEAL	DR(J)			
3510 /201 9	08/1 1/20 19	NIL 04/11/2019	AR,AHMEDA BAD	TRANSFER OF APPEAL FROM AHMEDABAD TO MUMBAI	PA to Regist rar			
3511 /201 9	08/1 1/20 19	NIL	AR,CHENNA I	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION		
3512 /201 9	08/1 1/20 19	NIL 05/11/2019	ARCHANA WADHWA M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3513 /201 9	08/1 1/20 19	NIL 05/11/2019	KRIPA SHANKAR ,AR	REPLY TO EXPLANATION	PA to Regist rar			

			CHANDIGARH					
3514/2019	08/11/2019	NIL 05/11/2019	AR, CHANDIGARH	BIOMETRIC ATTENDANCE REPORT	Administration Section			
3515/2019	08/11/2019	NIL 04/11/2019	MAHESH SPS CHANDIGARH	UPLOADING ISSUE OF ORDERS	PA to Registrar			
3516/2019	08/11/2019	NIL 30/10/2019	DR, MUMBAI	SUBMISSION OF INTIMATION UNDER RULE 18(3)	Administration Section		ABOUT SUDHAKAR AN A., P.S., MUMBAI	
3517/2019	08/11/2019	NIL	BHANU MEHTA, STENO II	LEAVE APPLICATION	Administration Section			
3518/2019	08/11/2019	NIL 07/11/2019	TEJO SHREE, STENO II	LEAVE APPLICATION	Administration Section			
3519/2019	08/11/2019	NIL 07/11/2019	TEJOSHREE, STENO II	LEAVE APPLICATION	Administration Section			
3520/2019	08/11/2019	NIL	MOHIT YADAV, LDC	LEAVE APPLICATION	Administration Section			
3521/2019	08/11/2019	NIL 01/11/2019	K RADHA, STENO II, BANGLORE	LEAVE APPLICATION	Administration Section			

3522 /2019	08/1 1/2019	NIL 01/11/2019	UMA SHANKAR,AR ,BANGLORE	BIOMETRIC ATTENDANCE REPORT	Admin istratio n Sectio n			
3523 /2019	08/1 1/2019	NIL 01/11/2019	UMA SHANKAR,AR ,BANGLORE	MONTHLY STATEMENT	DR(J)			
3524 /2019	08/1 1/2019	NIL	SHANKAR PRASAD MOHANTI,MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3525 /2019	08/1 1/2019	NIL 05/11/2019	MUKESH GUPTA, AR ALLAHABA D	LEAVE APPLICATION	Admin istratio n Sectio n			
3526 /2019	08/1 1/2019	NIL	K K SHARMA ,MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3527 /2019	08/1 1/2019	NIL 05/11/2019	AR,BANGLO RE	FORWARDING SERVICE BOOK OF SH. N.S. PARDEEP ,UDC	Admin istratio n Sectio n			
3528 /2019	08/1 1/2019	NIL 04/11/2019	AR,BANGLO RE	FORWARDING SERVICE BOOK OF MANISH KUMAR,MTS	Admin istratio n Sectio n			
3529 /2019	08/1 1/2019	NIL 30.10.2019	AIR INDIA BILLS			SANJ AY ,UDC, CARE - TAKE R		
3530 /2019	08/1 1/2019	NIL 07/11/2019	CESTAT, MUMBAI	CONSTITUTIO N OF SPECIAL	PA to Regist			

9	19			BENCH	rar			
3531/2019	11/1/2019	NIL 28/08/2019	S K TIWARI,AR AHMENDABAD	CONSTITUTION OF LARGER BENCH	PA to Registrar			
3532/2019	11/1/2019	NIL	TEJ KIRAN KOTHARI,	REG. NOTICE OF E/50640 OF 2019	DR(J)			
3533/2019	11/1/2019	NIL	VED PRAKASH, COURT MASTER	LEAVE APPLICATION	Administration Section			
3534/2019	11/1/2019	NIL	AMIT,LDC	LEAVE APPLICATION	Administration Section			
3535/2019	11/1/2019	NIL 05/11/2019	DR,KOLKATA	OBSERVATION OF VIGILANCE AWARENES WEEK 2019	Administration Section			
3536/2019	11/1/2019	NIL 04/11/2019	DR,KOLKATA	MONTHLY STATEMENT	DR(J)			
3537/2019	11/1/2019	NIL 07/11/2019	SAS FRIEGHT AND FORWARDERS P. LTD	ST/53451/2018	DR(J)			
3538/2019	11/1/2019	NIL	BAHADUR SINGH RAWAT,UDC	LEAVE APPLICATION	Administration Section			
3539/2019	11/1/2019	NIL	RAVI DUTT SHARMA, ACCOUNTANT	LEAVE APPLICATION	Administration Section			
3540/2019	11/1/2019	NIL 01/11/2019	UMA SHANKAR,A	FORWARDING OF INTEGRITY	Administration			

9	19		R ,BANGLORE	PLEDGE	n Sectio n			
3541 /201 9	11/1 1/20 19	NIL 04/11/2019	DR, MUMBAI	SUBMISSION OF DISPOSAL OF THE MONTH OF OCTOBER	DR(J)			
3542 /201 9	11/1 1/20 19	NIL 05/11/2019	DR, MUMBAI	STATUS OF CASES ABOUT NALINI SHIV KUMAR ,SPS	Admin istratio n Sectio n			
3543 /201 9	11/1 1/20 19	NIL 08/11/2019	MOHINDER SINGH,DR	BENCH WISE STATEMENT	PA to Registr ar			
3544 /201 9	11/1 1/20 19	NIL	MOHINDER SINGH,DR	LEAVE APPLICATION	Admin istratio n Sectio n			
3545 /201 9	11/1 1/20 19	NIL 01/11/2019	SANJAY PRASAD,STE NO III,MUMBAI	DISPOSAL STATEMENT		MAN OJ ,COM PUTE R SECT ION		
3546 /201 9	11/1 1/20 19	NIL 01/11/2019	NEHA SINGH BAHADURIA ,AHMEDABA D	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION		
3547 /201 9	11/1 1/20 19	NIL 01/11/2019	SPS TO SH. C.J. MATHEW M(T)	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION		
3548	11/1	NIL 04/11/2019	SPS TO SH.	MONTHLY		MAN		

/2019	1/2019		RAJU M(T)	DISPOSAL		OJ ,COMPUTER SECTION		
3549/2019	11/1/2019	NIL	ARCHANA WADHWAM(J)	MONTHLY DISPOSAL		MAN OJ ,COMPUTER SECTION		
3550/2019	11/1/2019	NIL	ANIL CHOUDHARY M(J)	LEAVE APPLICATION	Administration Section			
3551/2019	11/1/2019	NIL	ARCHNANA WADHWAM(J),ALLAHABAD	MONTHLY STATEMENT		MAN OJ ,COMPUTER SECTION		
3552/2019	11/1/2019	NIL 04/11/2019	RAJU ,M(T),AHMEDABAD	LEAVE APPLICATION	Administration Section			
3553/2019	11/1/2019	NIL	HIRA LAL, SCD	LEAVE APPLICATION	Administration Section			
3554/2019	11/1/2019	NIL	HIRA LAL, SCD	LEAVE APPLICATION	Administration Section			
3555/2019	11/1/2019	NIL	MOHINDER SINGH,DR	LEAVE APPLICATION	Administration Section			

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3556 /201 9	11/1 1/20 19	NIL	RAKESH KUMAR, MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3557 /201 9	11/1 1/20 19	NIL 08/11/2019	ARCHANA STENO II	JOINING REPORT	Admin istratio n Sectio n			
3558 /201 9	11/1 1/20 19	NIL 08/11/2019	MANOJ KUMAR, MTS	BIOMETRIC ATTENDANCE RELATED ISSUE	Admin istratio n Sectio n			
3559 /201 9	11/1 1/20 19	NIL	RANJU MADHRA, SPS	LEAVE APPLICATION	Admin istratio n Sectio n			
3560 /201 9	11/1 1/20 19	NIL 07/11/2019	DR. D.M. MISRA M(J) MUMBAI	LEAVE APPLICATION	Admin istratio n Sectio n			
3561 /201 9	11/1 1/20 19	NIL 11/11/2019	DR, MUMBAI	CONSTITUTIO N OF SPECIAL BENCH	PA to Regist rar			
3562 /201 9	13/1 1/20 19	NIL	PA TO MS. RACHNA GUPTA, M(J), DELHI	REQUEST FOR FOREIGN VISIT	Admin istratio n Sectio n			
3563 /201 9	13/1 1/20 19	NIL 06.11.2019	DR,KOLKAT A	APPROVAL FOR PERMISSION TO LIST THE ORDER FOR PRONOUNCEM ENT	PA to Regist rar			
3564 /201	13/1 1/20	NIL	VINEETHA M	LEAVE APPLICATION	Admin istratio			

9	19		PILLAI,CM		n Section			
3565 /201 9	13/1 1/20 19	NIL 25.10.2019	PROFESSION BOOK PUBLISHER	LATEST EDITION BARE ACTS	PA to Registrar			
3566 /201 9	13/1 1/20 19	NIL	ARRANGEM ENTS OF SECTIONS		PA to Registrar			
3567 /201 9	13/1 1/20 19	NIL 07/11/2019	NEERAV KUMAR MALLICK,C OMMR.	C/51705/2019	DR(J)			
3568 /201 9	13/1 1/20 19	NIL 05.11.2019	VIKASH KUMAR SAIF, ADC	C/51122/2019	DR(J)			
3569 /201 9	13/1 1/20 19	NIL 07.11.2019	MUKESH GUPTA, AR ALLAHABA D	BIOMETRIC ATTENDANCE REPORT	Admin istratio n Sectio n			
3570 /201 9	13/1 1/20 19	NIL	ST/20747/201 5, BANGLORE	NOTICE FOR HEARING LARGER BENCH CASES	PA to Registrar			
3571 /201 9	13/1 1/20 19	NIL 08/11/2019	UMA SHANKAR,A R ,BANGLORE	FORWARDING OF DEGREE CERTIFICATE FOR HIGHER STUDY	Admin istratio n Sectio n			
3572 /201 9	13/1 1/20 19	NIL 05/11/2019	AR, ALLAHABA D	PENDING OF SMB CASES	DR(J)			
3573 /201 9	13/1 1/20 19	NIL 07/11/2019	ARCHNANA WADHWA M(J),ALLAH ABAD	INFORMATION REGARDING OFFICIAL TOUR	Admin istratio n Sectio n			
3574 /201 9	13/1 1/20 19	NIL	KANHAIYA LAL ,SPS AHMEDABA D	EXPLANATION TO MEMO	Admin istratio n Sectio n			

3575 /2019	13/1 1/2019	NIL 05/11/2019	S.K. TIWARI ,AR	ABOUT SKILL TEST OF SSC STENO II	Admin istratio n Sectio n			
3576 /2019	13/1 1/2019	NIL 05/11/2019	P K NEELA REDDY, SPSP TO M(J)	monthly disposal statement of appeals		MAN OJ SHAR MA, COM PUTE R SECT ION		
3577 /2019	13/1 1/2019	NIL 05/11/2019	AR, HYDERABA D	OBSERVATIO N OF VIGILANCE AWARENESS WEEK 2019	Admin istratio n Sectio n			
3578 /2019	13/1 1/2019	NIL 07/11/2019	MANAS KUMAR SINHA, AR CHENNAI	ALLOCATION OF FUNDS	Accou nt Sectio n			
3579 /2019	13/1 1/2019	NIL 04/11/2019	MANAS KR. SINHA, ASST REGISTRAR	JOINING RE[PORT OF AR	Admin istratio n Sectio n			
3580 /2019	13/1 1/2019	NIL 11/11/2019	SANDEEP CHOPRA, UDC	REQUEST FOR PERMISSION TO TRAVELL ABROAD	Admin istratio n Sectio n			
3581 /2019	13/1 1/2019	NIL	DEPUTY REGISTRAR, MUMBAI	CONSTITUTIO N OF BENCH FOR ROM MATTER	PA to Regist rar			
3582 /2019	13/1 1/2019	NIL 06/11/2019	T K SARKAR ,DR ,KOLKATTA	BIOMETRIC REPORT OF DR	Admin istratio n Sectio n			
3583	13/1	NIL 05/11/2019	CENTRAL	CUSIION		CT		

/2019	1/2019		JAIL FACTORY CJ 2 TIHAAR JAIL	CHAIR				
3584/2019	13/1/2019	NIL 11/11/2019	MOHINDER SINGH, DR (J)	TOUR ORDERN CESTAT REGISTRAR	PA to Registrar			
3585/2019	13/1/2019	NIL 06/11/2019	ASHOK JINDAL M(J)	INTIMATION UNDER CONDUCT RULES 1964	Administration Section			
3586/2019	13/1/2019	NIL	S K MOHANTY, M(J)	monthly disposal statement of appeals		MAN OJ SHARMA, COMPUTER SECTION		
3587/2019	13/1/2019	NIL	P K CHOUDHARY M(J)	DISPOSAL STATEMENT		MAN OJ SHARMA, COMPUTER SECTION		
3588/2019	13/1/2019	NIL	DR. D M MISRA M(J)	DISPOSAL STATEMENT		MAN OJ SHARMA, COMPUTER SECTION		
3589/2019	13/1/2019	NIL 06/11/2019	INDIAN FARMER FERTILIZER S CO OPERATIVE	REGARDING E/11356/2016 DB AHMEDABAD	PA to Registrar			

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3590 /201 9	13/1 1/20 19	NIL	SUNIL KR. DAS, MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3591 /201 9	13/1 1/20 19	NIL 13/11/2019	BIJAY KUMAR M(T)	PERMISSION FOR PRONOUNCEM ENT	PA to Regist rar			
3592 /201 9	13/1 1/20 19	NIL	GEM 4867861	DELL LAPTOP BATTERY MR90Y		MAN OJ ,COM PUTE R SECT ION		
3593 /201 9	14/1 1/20 19	NIL 14/11/2019	C L MAHAR M(T) , NEW DELHI	Permission for Pronouncement	PA to Regist rar			
3594 /201 9	14/1 1/20 19	NIL 14/11/2019	DR, MUMBAI	CONSTITUTIO N OF SPECIAL BENCH	PA to Regist rar			
3595 /201 9	14/1 1/20 19	NIL 13/11/2019	C.J.MATHEW ,M(T) MUMBAI	APPROVAL FOR PERMISSION TO LIST THE ORDER FOR PRONOUNCEM ENT	PA to Regist rar			
3596 /201 9	14/1 1/20 19	NIL	P. DINESHA M(J),CHENN AI	MONTHLY DISPOSAL		MAN OJ ,COM PUTE R SECT ION		
3597 /201 9	14/1 1/20 19	NIL 08/11/2019	SANJIV SRIVASTAV A M(T)	REQUEST FOR PERMISSION TO VISIT ABROAD	Admin istratio n Sectio n			
3598	14/1	NIL 08/11/2019	SANJIV	LEAVE	Admin			

/2019	1/2019		SRIVASTAVA M(T)	APPLICATION	Administration Section			
3599/2019	14/11/2019	NIL	SULEKHA BEEVIC S M(J)	MONTHLY DISPOSAL		MANOJ, COMPUTER SECTION		
3600/2019	14/11/2019	NIL 07/11/2019	DR. D.M. MISRA M(J) MUMBAI	LEAVE APPLICATION	Administration Section			
3601/2019	14/11/2019	NIL 06/11/2019	DR. D.M. MISRA M(J) MUMBAI	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDERS	PA to Registrar			
3602/2019	14/11/2019	NIL	P K CHOUDHARY M(J)	LEAVE APPLICATION	Administration Section			
3603/2019	14/11/2019	NIL FILE NO 10/1/2018-P&P-II	UNDER SECRETARY SSC	STENOGRAPHER GRADE C AND D EXAM 2018	Administration Section			
3604/2019	14/11/2019	NIL 11.11.2019	P V SUBBARAO M(T)	FORM 16 ND TDS	Account Section			
3605/2019	14/11/2019	NIL 08/11/2019	DR, MUMBAI	STATUS OF CASES ABOUT NALINI SHIV KUMAR ,SPS	Administration Section			
3606/2019	14/11/2019	NIL 11/11/2019	V RAM GOPAL, STENOGRAP	ONE DAY EL APPLICATION	Administration			

			HER		Section			
3607/2019	14/1/2019	NIL 13/11/2019	J K GOLEY SPS	LTC TOUR BANARAS AND TIRPUTI	Administration Section			
3608/2019	14/1/2019	NIL 13/11/2019	TEJOSHREE PS II	REGARDING PERMISSION OF DOING CORRECTION IN JUDICIAL ORDER	PA to Registrar			
3609/2019	14/1/2019	NIL	PARMOD KUMAR STENO II	LEAVE APPLICATION	Administration Section			
3610/2019	14/1/2019	NIL 13/11/2019	BUDH SAIN, MTS	LEAVE APPLICATION	Administration Section			
3611/2019	14/1/2019	NIL 14/11/2019	PARMOD KUMAR STENO II	correction in the appeal uploaded	PA to Registrar			
3612/2019	15/1/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF BENCH FOR E/ROM/86115/2019	PA			
3613/2019	15/1/2019	NIL	C.B.BAHALKAR, SPS (RETD)	DELETION OF ERRONEOUS ORDER FROM CESTAT WEBSITE IN E/MISC/86133 AND OTHERS	PA			
3614/2019	15/1/2019	NIL	MS. ARCHANA, STENO II	CORRECTION IN THE APPEAL UPLOADED of E/50574/2019	PA			

3615 /2019	15/1 1/2019	NIL 08/11/2019	E/50581/2019 SMB		DR(J)			
3616 /2019	15/1 1/2019	NIL 14011/2019	SANJIV SRIVASTAV A M(T)	LEAVE APPLICATION	Admin istratio n Sectio n			
3617 /2019	15/1 1/2019	NIL 14/11/2019	SULEKHA BEEVI C S M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3618 /2019	15/1 1/2019	NIL 14.11.2019	MANOJ KUMAR, MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3619 /2019	15/1 1/2019	NIL 14.11.2019	SANJIV SRIVASTAV A M(T)	LEAVE APPLICATION	Admin istratio n Sectio n			
3620 /2019	15/1 1/2019	NIL 13.11.2019	MANAS KUMAR SINHA,AR,C HENAI	TRANSFER REQUEST OF MTS STAFF	Admin istratio n Sectio n			
3621 /2019	15/1 1/2019	NIL	E/199- 200/2007 LARGER BENCH	HEARING NOTICE	PA to Regist rar			
3622 /2019	18/1 1/2019	NIL	PARMOD KUMAR, STENO GR. II	el from 18.11.2019 to 22.11.2019	Admin istratio n Sectio n			
3623 /2019	18/1 1/2019	NIL	SH. L. P. PANT, SPS	HALF DAY CL ON 14.11.2019	Admin istratio n Sectio n			
3624	18/1	NIL	RAKESH	EL FROM	Admin			

/2019	1/2019		KUMAR, HEAD CLERK	25.11.2019 TO 29.11.2019	Administration Section			
3625/2019	18/11/2019	NIL	KISHORI LAL, MTS	MEDICAL REIMBURSEMENT CLAIM	Administration Section			
3626/2019	18/11/2019	26706/2008/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 7296 OF 2008	DR(J)			
3627/2019	18/11/2019	CESTAT/AHD/LB/02/2014	S.K.TIWARI, ASST REGISTRAR	STATEMENT OF PENDING LB IN CESTAT, AHMEDABAD	PA			
3628/2019	18/11/2019	ST/511/2011 AND ST/CO/40320/18	MANAS KR. SINHA, ASST REGISTRAR	LB HEARING NOTICE	PA			
3629/2019	18/11/2019	NIL	CHANDERKANTA, SPS	REQUEST REG. PERMISSION OF DOING CORRECTION IN ORDER SHEET C/52212 OF 2019	PA			
3630/2019	18/11/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING of st/52078/2018 and others	PA			
3631/2019	19/11/2019	NIL	RANJU MADHRA, SPS	THREE DAYS EL FROM 25.11.2019 TO 27.11.2019	Administration Section			
3632/2019	19/11/2019	NIL	RAJENDER PRASAD, AO	APPOINTMENT FOR THE POST OF DEPUTY CONTROLLER OF AID,	Administration Section			

				ACCOUNTS & AUDIT IN DEPTT. OF ECONOMIC AFFAIRS- PERSONAL TALK-REG.				
3633 /201 9	19/1 1/20 19	NIL	T.V.UNIKRIS HNAN, SPS TO M (T)	EL APPLICATION OF SH. SANJIV SRIVASTAVA, M (T) FROM 20 TO 27 DECEMBER	Admin istratio n Sectio n			
3634 /201 9	19/1 1/20 19	NIL	SH. P. DINESHA, M (J)	WITHDRAWAL /CANCELLATI ON OF EL ON 22.11.2019	Admin istratio n Sectio n			
3635 /201 9	20/1 1/20 19	NIL 20.11.2019	TANSACTIO N RECEIPT OF MOBILE BILL		Accou nt Sectio n			
3636 /201 9	20/1 1/20 19	NIL	MANWAR SINGH UDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3637 /201 9	20/1 1/20 19	NIL	JONSHON CHACKO, UDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3638 /201 9	20/1 1/20 19	NIL 19.11.2019	DR. D M MISHRA M(J)	HOTEL BOOKING PROGRAM		SANJ AY ,UDC, CARE - TAKE R		
3639 /201 9	20/1 1/20 19	NIL	SHRADDHA MISHRA,STE NO-III	LEAVE APPLICATION	Admin istratio n Sectio			

					n			
3640 /201 9	20/1 1/20 19	NIL	CAT MADRAS BENCH		Admin istratio n Sectio n			
3641 /201 9	20/1 1/20 19	NIL 13.11.2019	CHANDIGAR H HIGH COURT	CEA NO 25/2017	DR(J)			
3642 /201 9	20/1 1/20 19	NIL 13.11.2019	CHANDIGAR H HIGH COURT	CEA NO. 17/2016	DR(J)			
3643 /201 9	20/1 1/20 19	NIL	JABALPUR HIGH COURT	CEA 10/2014	DR(J)			
3644 /201 9	20/1 1/20 19	NIL 07/11/2019	ARCHANA WADHWA M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3645 /201 9	20/1 1/20 19	NIL	ALL INDIA REPORTER	REGD 1023757	CPIO			
3646 /201 9	20/1 1/20 19	NIL 15.11.2019	P DINESH M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3647 /201 9	20/1 1/20 19	NIL	M K SHARMA UDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3648 /201 9	20/1 1/20 19	NIL	PUSHKAR SINGH MTS	LEAVE APPLICATION	Admin istratio n Sectio n			
3649 /201 9	20/1 1/20 19	NIL	PUSHKAR SINGH MTS	LEAVE APPLICATION	Admin istratio n Sectio n			

3650 /201 9	20/1 1/20 19	NIL 18/11/2019	JONSHON CHACKO, UDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3651 /201 9	20/1 1/20 19	NIL	MOHINDER SINGH,DR	LEAVE APPLICATION	Admin istratio n Sectio n			
3652 /201 9	20/1 1/20 19	NIL 18/11/2019	ANIL CHOUDHAR Y M(J)	SHIFTED TO RESIDANCE	Admin istratio n Sectio n			
3653 /201 9	20/1 1/20 19	NIL	G K MEENA HEAD CLERK	MEMORANDU M	Admin istratio n Sectio n			
3654 /201 9	20/1 1/20 19	NIL 05/11/2019	AR,HYDERA BAD	FORWARDING OF GPF WITHDRAWAL	Accou nt Sectio n			
3655 /201 9	20/1 1/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	PRONOUNCEM ENT IN E/53296 of 2018-SM	PA			
3656 /201 9	20/1 1/20 19	NIL	AKAS NATURE RESORTS PRIVATE LTD	ST/52165/2019	DR(J)			
3657 /201 9	20/1 1/20 19	NIL 15/11/2019	ALOK KUMAR KOTHARI	ST/51614/2016 DB	DR(J)			
3658 /201 9	20/1 1/20 19	NIL	ST/51992/201 6,ST/51996/20 16 DB		DR(J)			
3659 /201 9	20/1 1/20 19	NIL	ALOK KUMAR KOTHARI	E/51973/2018 DB	DR(J)			
3660 /201	20/1 1/20	NIL	ALOK KUMAR	E/52910/2018	DR(J)			

9	19		KOTHARI					
3661/2019	20/11/2019	NIL	ALOK KUMAR KOTHARI	ST/52017-20/2016 DB	DR(J)			
3662/2019	20/11/2019	NIL	MANAS KUMAR SINHA,AR,C HENAI	RELEASE OF BALANCE GRATUITY AMONT OG MEMBER	Admin istration Section			
3663/2019	20/11/2019	NIL	MANAS KUMAR SINHA,AR,C HENAI	TRANSFER REQUEST OF MTS STAFF	Admin istration Section			
3664/2019	20/11/2019	NIL	MANAS KUMAR SINHA,AR,C HENAI	FORWARDING OF BILLS FOR CGEGIS CONTRIBUTIO N	Admin istration Section			
3665/2019	20/11/2019	NIL	DR, MUMBAI	E/697/2010	PA to Registrar			
3666/2019	20/11/2019	NIL	DR, MUMBAI	STATUS OF CASES	Admin istration Section			
3667/2019	20/11/2019	NIL	DR, MUMBAI	CONDEMNATI ON REPORT OF CAR		SANJ AY ,UDC, CARE - TAKE R		
3668/2019	20/11/2019	NIL	C B BAHALKAR, SPS. RETD	DELETION OF ERRONEOUS ORDER	PA to Registrar			
3669/2019	20/11/2019	NIL	DR, MUMBAI	CONSTITUTIO N OF SPECIAL BENCH	PA to Registrar			
3670/2019	20/11/2019	NIL	DR, MUMBAI	PENDING REMAND MATTER	DR(J)			

				FROM HIGH COURT				
3671/2019	20/11/2019	NIL	C L MAHAR M(T), NEW DELHI	LEAVE APPLICATION	Administration Section			
3672/2019	20/11/2019	NIL	DR, MUMBAI	TRANSFER OF GPF BALANCE FROM OLD GPF	Administration Section			
3673/2019	20/11/2019	NIL	AR, CHANDIGARH	JOINING REPORT	Administration Section			
3674/2019	20/11/2019	NIL	RANJU MADHRA, SPS	LEAVE APPLICATION	Administration Section			
3675/2019	20/11/2019	NIL	POOJA KUMAR STENO II	DELETION OF ORDER	PA to Registrar			
3676/2019	20/11/2019	NIL	NATIONAL JUDICIAL ACADEMY		Administration Section			
3677/2019	20/11/2019	NIL	ASHOK JINDAL,M(J), CHANDIGARH	Permission for Pronouncement	PA to Registrar			
3678/2019	21/11/2019	C/853/2009-MUM	T.VISWAPRAKASH, DY. REGISTRAR	MISC. APPLICATION NO. C/MISC/86269/2019 IN APPEAL NO. C/853/2009 MS/ SUN TEX	PA			
3679/2019	21/11/2019	NIL	BABITA KALRA,	REQUEST REG. PERMISSION	PA			

9	19		STENO ON CONTRACT	FOR DOING CORRECTION IN JUDICIAL ORDERS IN E/52485 AND ST/ROM/50064-50065 OF 2019				
3680/2019	21/1/2019	NIL 21/11/2019	J K GOLEY SPS	HON BLE PRESIDENT LTC	Administration Section			3
3681/2019	21/1/2019	NIL 22/11/2019	J K GOLEY SPS	re-listing matter	PA to Registrar			
3682/2019	21/1/2019	NIL 20/11/2019	SATPAL SINGH,MTS	LEAVE APPLICATION	Administration Section			2
3683/2019	21/1/2019	NIL 15.11.2019	SOBHA RAJESH STENO II ,MUMBAI	REPLY OF MEMO	Administration Section			
3684/2019	21/1/2019	NIL 20/11/2019	ASHOK JINDAL,M(J), CHANDIGARH	LEAVE APPLICATION	Administration Section			
3685/2019	21/1/2019	NIL	CHANDER KANTA SPS	LEAVE APPLICATION	Administration Section			
3686/2019	21/1/2019	NIL 20.11.2019	LALIT PRASAD PANT,SPS	LEAVE APPLICATION	Administration Section			
3687/2019	21/1/2019	NIL 13/11/2019	C J MATHEW M (T)	Permission for Pronouncement	PA to Registrar			

3688 /201 9	21/1 1/20 19	NIL	SANJIV SRIVASTAV A M(T)	LEAVE APPLICATION	Admin istratio n Sectio n			
3689 /201 9	21/1 1/20 19	NIL	P V SUBBA RAO M(T)	Permission for Pronouncement	PA to Regist rar			
3690 /201 9	21/1 1/20 19	NIL	SULEKHA BEEVI C S M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3691 /201 9	21/1 1/20 19	NIL	RAJU ,M(T),AHME DABAD	LEAVE APPLICATION	Admin istratio n Sectio n			
3692 /201 9	21/1 1/20 19	NIL	P DINESH M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			
3693 /201 9	21/1 1/20 19	NIL	ANIL G. SHAKKARW AR,M(T) ,ALLAHABA D	LEAVE APPLICATION	Admin istratio n Sectio n			
3694 /201 9	21/1 1/20 19	NIL	MANOJ KUMAR,LDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3695 /201 9	22/1 1/20 19	NIL	RAJENDER PRASAD, AO	BIO DATA AND ATTESTED COPIES TO SEND TO DEPT. OF ECONOMIC AFFAIRS	Admin istratio n Sectio n			
3696 /201	22/1 1/20	NIL	SH. ANIL CHOUDHAR	PRONOUNCEM ENT IN E/53254	PA			

9	19		Y, M (J)	OF 2018-SM				
3697	22/1 /201 9	22/1 1/20 19	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	NOTE FOR MODIFICATIO N OF ROSTER	PA		
3698	22/1 /201 9	22/1 1/20 19	NIL 23.10.2019	AR,AHMEDA BAD	clarification regarding journey by air	Admin istratio n Sectio n		
3699	22/1 /201 9	22/1 1/20 19	NIL	JYOTI LDC	LEAVE APPLICATION	Admin istratio n Sectio n		
3700	22/1 /201 9	22/1 1/20 19	NIL	JYOTI LDC	LEAVE APPLICATION	Admin istratio n Sectio n		
3701	22/1 /201 9	22/1 1/20 19	NIL	DR, MUMBAI	LEAVE APPLICATION	Admin istratio n Sectio n		
3702	22/1 /201 9	22/1 1/20 19	NIL	DR, MUMBAI	PROVODING OF STENOGRAPH ER SERVICE CONTRACT THROUGH GEM	Admin istratio n Sectio n		
3703	22/1 /201 9	22/1 1/20 19	NIL	T K SARKAR, DR, KOLKATA	DEDUCTION EARNED LEAVE	Admin istratio n Sectio n		
3704	22/1 /201 9	22/1 1/20 19	NIL	S K TIWARI,AR AHMENDAB AD	BIOMETRIC ATTENDANCE REPORT	Admin istratio n Sectio n		
3705	22/1	22/1	NIL	S.K. TIWARI	LISTING OF	PA to		E/1135

/2019	1/2019		,AR	APPEAL	Registrar		6/16	
3706/2019	22/1/2019	NIL 15/11/2019	AR, AHMEDABAD	STATUS REPORT OF REMANDED MA	DR(J)			
3707/2019	22/1/2019	NIL	UNDER SECRETARY, FM	OA NO. 762/2019	Administration Section			
3708/2019	22/1/2019	NIL	MOHINDER SINGH, DR	LEAVE APPLICATION	Administration Section			
3709/2019	22/1/2019	NIL	SANGEETA MALHOTRA, CM	LEAVE APPLICATION	Administration Section			
3710/2019	22/1/2019	NIL	SANGEETA MALHOTRA, CM	LEAVE APPLICATION	Administration Section			2
3711/2019	22/1/2019	NIL	SANDEEP CHOPRA, UDC	LEAVE APPLICATION	Administration Section			
3712/2019	22/1/2019	NIL	VINEETHA M PILLAI, CM	LEAVE APPLICATION	Administration Section			
3713/2019	22/1/2019	NIL	ARCHANA, STENO II	LEAVE APPLICATION	Administration Section			2
3714/2019	22/1/2019	NIL	ANIL CHOUDHAR	LEAVE APPLICATION	Administration			

9	19		Y M(J)		n Sectio n			
3715 /201 9	22/1 1/20 19	NIL	JODHPUR HIGH COURT	CEA/NO/26/201 9	DR(J)			
3716 /201 9	22/1 1/20 19	NIL	JABALPUR HIGH COURT	CEA/8/2017	DR(J)			
3717 /201 9	22/1 1/20 19	NIL	ANITHA JAYAKUMA R, SPS	EX POST FACTO PERMISSION TO AVAIL HOME TOWN LTC	Admin istratio n Sectio n			
3718 /201 9	22/1 1/20 19	NIL	MANOJ SHARMA , UDC	LEAVE APPLICATION	Admin istratio n Sectio n			
3719 /201 9	22/1 1/20 19	NIL	ANJANI,SEN IOR TRANSLATO R	PERMISSION TO GRANT STATION LEAVE	Admin istratio n Sectio n			
3720 /201 9	22/1 1/20 19	NIL	MOHINDER SINGH,DR	PEDENCY OF APPEAL PRIOR 2010	PA to Regist rar			
3721 /201 9	22/1 1/20 19	NIL	ANIL CHOUDHAR Y M(J)	LEAVE APPLICATION	Admin istratio n Sectio n			2
3722 /201 9	22/1 1/20 19	NIL	T V UNNIKRISH NAN, SPS	LEAVE APPLICATION OF MEMBER TECHNICAL	Admin istratio n Sectio n			
3723 /201 9	22/1 1/20 19	NIL 22/11/2019	AR, MUMBAI	CONSTITUTIO N OB ROM BENCH	PA to Regist rar			
3724 /201	22/1 1/20	NIL	LOK SABHA UNSTARTED		Admin istratio			

9	19		QUESTION NO. 1599/27.11.2019		n Section			
3725/2019	26/11/2019	NIL	NARENDER KUMAR UNDER SECRETARY	rajya sabha question issue	Administration Section			
3726/2019	26/11/2019	NIL 26.11.2019	CHANDER KANTA SPS	PERMISSION FOR CORRECTION IN UPLOADING THE CASE	PA to Registrar			
3727/2019	26/11/2019	NIL 18/11/2019	MUKESH GUPTA, AR ALLAHABAD	TRANSFER OF ORIGINAL RECORD OF APPEAL NO. E/1257/11	DR(J)			
3728/2019	26/11/2019	NIL	UNDER SECRETARY, FM	PREPSRSTION OF ANNUAL REPORT OF FM	Administration Section			
3729/2019	26/11/2019	16(1)/ACCO &GH/CESTAT/ALL D/2015-PART-II	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	payment of electricity bill	Administration Section			
3730/2019	26/11/2019	NIL	TAPAS KUMAR CHATTERJE ADVOCATE HIGH COURT CALCUTTA	CAT case in O.A No. 350/149/2019 filed by Sri S. K Verma, Assistant Registrar Vs. UOI before Honble CAT, Kolkata	Administration Section			
3731/2019	26/11/2019	CESTAT/AHD/AD MN/16/2011/383	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	Evaluation of all Hindi competition held in r/o CESTAT Ahmedabad as per H.Q letter	Administration Section			

				dated 13.09.2019				
3732 /201 9	26/1 1/20 19	CESTAT/AHD/EST T/04/2014/373	ASSISTANT REGISTRAR, CESTAT AHMEDABA D	observance of Vigilance Awareness week 2019 in CESTAT, Ahmedabad	Admin istratio n Sectio n			
3733 /201 9	26/1 1/20 19	CEA/NO. 92118	DEPUTY REGISTRAR(JUDL.) RAJASTHAN HIGH COURT JODHPUR	final order No. A/87278- 57279/2017 Ex (DB) 18.10.2017	DR(J)			
3734 /201 9	26/1 1/20 19	NIL	SH. S.S GARG, M(J)	IMPLEMENTA TION OF THE ORDER OF THE CAT DATED 26.9.2019	Admin istratio n Sectio n			
3735 /201 9	26/1 1/20 19	CEA NO. 85 OF 2009(O &M)	SUPERINTE NDENT JUDICIAL FOR ASSISTANT REGISTRAR (C& J)	CEA no. 85 of 2009(O &M) commissioner of Central Excise & service Tax versus Sh. R. K. Gupta	DR(J)			
3736 /201 9	26/1 1/20 19	R.A.E & R SUIT NO. 2030/2086/2008	ASSISTANT REGISTRAR, CESTAT MUMBAI	R.A.E. & R Suit No. 2030/2086/2008 reg	Admin istratio n Sectio n			
3737 /201 9	26/1 1/20 19	D. NO. 41376/2018/SEC- SUPREME COURT OF INDIA	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Diary No.(s)41376 of 2018	DR(J)			
3738 /201 9	26/1 1/20 19	D. NO 24492/2013/SEC- SUPREME COURT OF INDIA NEW DELHI	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW	Civil Appeal No(s) 8213-8214 of 2013	DR(J)			

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3739 /201 9	26/1 1/20 19	D. NO. 17301/2018/SEC- SUPREME COURT OF INDIA NEW DELHI	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No 6889 of 2018	DR(J)			
3740 /201 9	26/1 1/20 19	FILE NO. III(20) REVIEW/MISC/AD MN/01/2019/6265	OFFICE OF THE PR. COMMISSIO NER, CGST, CUSTOMS & CENTRAL EXCISE BHOPAL	regarding CESTAT Appeal file by M/s Sugandha Construction Pvt. LTD	DR(J)			
3741 /201 9	26/1 1/20 19	DATED 22.11.2019	SOURABH FOODS	opting for SVLDRS,2019 - in appeal under section 35B of the Central Excise Act, 1944	DR(J)			
3742 /201 9	26/1 1/20 19	SLPL/ST APPEAL 2015-16/	SATKAR LOGISTICS PRIVATE LIMITED	final order No. ST/A/53621/201 8-CU(DB) dated 21.08.2019	DR(J)			
3743 /201 9	26/1 1/20 19	NIL	SMT. ANITHA JAYAKUMA R, SR.P.S	Reply of Memo No. 26(45)/Memo/CE STAT/Admn-14 dated 19.11.2019	Admin istratio n Sectio n			
3744 /201 9	26/1 1/20 19	NIL	SH. G.K MEENA, HEAD CLERK	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Admin istratio n Sectio n			
3745 /201 9	26/1 1/20 19	NIL	SH. ASHOK JINDAL, M (J)	01day CL on 22.11.2019	Admin istratio n Sectio n			
3746	26/1	NIL	SMT.	02 days Earned	Admin			

3746	1/2019		SUSHMA RANI PAL, MTS	Leave	Administration Section			
3747	26/1/2019	NIL	SMT. SUSHMA RANI PAL, MTS	Earned leave for 05 days	Administration Section			
3748	26/1/2019	NIL	SH. KISHORI LAL, MTS	LEAVE APPLICATION	Administration Section			
3749	27/1/2019	NIL 26.1.2019	ROHIT KUMAR SHUKLA, AR, BANGLORE	ISSUING OF EXPERIENCE CERTIFICATE	Administration Section			5
3750	27/1/2019	NIL	RAJENDER PRASAD, AO	LEAVE APPLICATION	Administration Section			
3751	27/1/2019	NIL D.NO. 32176/2018/SEC-XVII-A	SUPREME COURT OF INDIA	CIVIL APPEAL NO. 7791/2019	DR(J)			
3752	27/1/2019	NIL 26.11.2019	ASHOK JINDAL, M(J), CHANDIGARH	Permission for Pronouncement	PA to Registrar			
3753	28/1/2019	NIL	SH. MOHINDER SINGH, DR	application for availing joining time or booking of air ticket regarding		CT		
3754	28/1/2019	NIL	SH. MOHINDER SINGH, DR	Medical bill	Administration Section			
3755	28/1/2019	CESTAT/ MUMBAI/TA NO.	T.VISWAPRAKASH, DY.	legal fee in TA No. 51/2017 filed	Administration			

9	19	51/2017	REGISTRAR	by Sat Prakash Goyal S/o Jagatram Goyal vs. Shri S.S Kang, Member, CESTAT Mumbai and Ors.	n Section			
3756 /201 9	28/1 1/20 19	NIL	SH. ANIL KUMAR, MTS	05 days Earned leave w.e.f 02.12.2019 to 06.12.2019	Admin istratio n Section			
3757 /201 9	28/1 1/20 19	A-20(1)/PERS. FILE/SG- MTS/CHE/2019	ASSISTANT REGISTRAR, CESTAT, CHENNAI	forwarding of joining report of Sh. S. Gopinath, MTS	Admin istratio n Section			
3758 /201 9	28/1 1/20 19	CESTAT/AHD/PER/ 70/2018/378	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	Regarding posting in r/o sh. S. K Tiwari, AR	Admin istratio n Section			
3759 /201 9	28/1 1/20 19	A- 20(3)/PERS.FILE/S K- LDC/CESTAT/CHE/ 2016	ASST. REGISTRAR, CESTAT, CHENNAI	intimation regarding applying for SSC examination in r/o sh. Sunil Kumar, LDC	Admin istratio n Section			
3760 /201 9	28/1 1/20 19	A-20(2)/PERS. FILE/GD- LDC/CESTAT/CHE/ 2017	ASST. REGISTRAR, CESTAT, CHENNAI	intimation regarding applying for SSC examination in r/o Sh. Gagan Deep, LDC	Admin istratio n Section			
3761 /201 9	28/1 1/20 19	NIL	SH. MOHINDER SINGH, DR	Circular dated 07.11.2019		shardh a		
3762 /201 9	28/1 1/20 19	CESTAT/MUM/AC COUNTS/942	DEPUTY REGISTRAR, CESTAT, MUMBAI	Revision of Pay Fixation and Pension	Admin istratio n Section			
3763	28/1	CESTAT/	DEP.	providing of	Admin			

/2019	1/2019	MUMBAI/ADMN/OUTSOURCING STAFF	REGISTRAR, CESTAT, MUMBAI	stenographer service contract through GEM	Administration Section			
3764/2019	28/11/2019	CESTAT/ADMN./TRANSPORT/2004	DEPUTY REGISTRAR, CESTAT, MUMBAI	Condemnation report of car No. MH-01-BA681(Ambassador Classic Car		CT		
3765/2019	28/11/2019	NIL	PANKAJ MALIK AND CO. CHARTERED ACCOUNTANTS	Appeal No. E/51290/2019	DR(J)			
3766/2019	28/11/2019	NIL	PANKAJ MALIK AND CO. CHARTERED ACCOUNTANTS	Appeal No. E/50940/2019	DR(J)			
3767/2019	28/11/2019	NIL	SMT. BHANU MEHTA, STENO GR. II	half day CL on 27.11.2019	Administration Section			
3768/2019	28/11/2019	NIL	SMT. ARCHANA WADHWA, M(J)	joining report after availing 12 days HPL from 11.11.2019 to 22.11.2019	Administration Section			
3769/2019	28/11/2019	16(1)/ACCO & GH/CESTAT/ALD/2015-PART-II	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Requirement of office equipments for the CESTAT , Allahabad	Administration Section			
3770/2019	28/11/2019	NIL	SH. MANWAR SINGH	07 days Earned Leave	Administration Section			
3771/2019	28/11/2019	NIL	DEPUTY REGISTRAR,	budget	Account			

9	19		CESTAT, MUMBAI		Section			
3772 /201 9	28/1 1/20 19	NIL	SH. RAJENDER PRASAD, A.O	Earned Leave for 01 day	Admin istratio n Sectio n			
3773 /201 9	28/1 1/20 19	19011/4/2019- AD.1C(CESTAT)	MINISTRY OF FINANCE	Request of Ms. Rachna Gupta, Member(Judicial) , CESTAT for seeking permission to go abroad (Turkey)- reg	Admin istratio n Sectio n			
3774 /201 9	29/1 1/20 19	NIL	SH. BUDH SAIN, MTS	one day CL	Admin istratio n Sectio n			
3775 /201 9	29/1 1/20 19	NIL	SH. PARMOD KUMAR, STENO GR. II	joining report	Admin istratio n Sectio n			
3776 /201 9	29/1 1/20 19	NIL	SMT. CHANDER KANTA, SR. P.S	request regarding permission for correction in uploading the case		jyoti		
3777 /201 9	29/1 1/20 19	NIL	SH. ANIL CHOUDHAR Y, M (J)	pronouncement in appeal No 50214 of 2019 regarding		jyoti		
3778 /201 9	29/1 1/20 19	CESTAT/NSK/MU MBAI/ 2018	T.VISWAPR AKASH, DY. REGISTRAR	status of the case- reg	Admin istratio n Sectio n			
3779 /201 9	29/1 1/20 19	CESTAT/MUM/AC COUNTS	T.VISWAPR AKASH, DY. REGISTRAR	issuance of delegation of powers	Admin istratio n Sectio			

					n			
3780/2019	29/11/2019	NIL	ASSISTANT REGISTRAR, CESTAT MUMBAI	constitution of Bench regarding		nyoti		
3781/2019	29/11/2019	NIL	SHEHAJ BANO, STENO GR. II	No objection Certificate-reg	Administration Section			
3782/2019	29/11/2019	2/SCJ-2/FACTORY/OUTSTANDINGDUES/2019-2020/1445 DATED 23/4/2019	CENTRAL JAIL FACTORY CJ 2 TIHAAR JAIL	outstanding payment reminder		CT		
3783/2019	29/11/2019	NIL	SH. SANDEEP CHOPRA, UDC	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Administration Section			
3784/2019	29/11/2019	NIL	SH. SACHIN CHOUDHARY, LDC	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Administration Section			
3785/2019	29/11/2019	BOD & GO/MISC/3044	STATE BANK OF INDIA	Larger Bench hearing on 04.12.2019	DR(J)			
3786/2019	29/11/2019	NO. BOD & GO/MISC/3042	STATE BANK OF INDIA	Larger Bench hearing on 04.12.2019	DR(J)			
3787/2019	29/11/2019	NIL	SMT. RANJU MADHRA, SR. P.S	JOINING REPORT	Administration Section			
3788/2019	29/11/2019	NIL	SH. JOHNSON CHACKO, UDC	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC	Administration Section			

				MACHINE				
3789	29/1 /201 9	1/20 19	NIL	SMT. SWAPNA A. NAIR	Half day CL on 25.11.2019 & 26.11.2019	Admin istratio n Sectio n		
3790	29/1 /201 9	1/20 19	A- 19(1)/PERS.FILE/M KS-AR/CHE/2019	ASST. REGISTRAR, CESTAT, CHENNAI	issuance of certificate for claiming age relaxation and experience	Admin istratio n Sectio n		
3791	29/1 /201 9	1/20 19	NIL	SMT. SWAPNA A. NAIR, H.C	Half day CL on 13.11.2019 & 15.11.2019	Admin istratio n Sectio n		
3792	29/1 /201 9	1/20 19	NIL	SH. G. K MEENA, H.C	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Admin istratio n Sectio n		
3793	29/1 /201 9	1/20 19	NIL	SH. RAMAJI , RETD. MTS	surrender of Govt. accommodation	Admin istratio n Sectio n		
3794	29/1 /201 9	1/20 19	30/CESTAT/HYD/R EGISTRY/2016/258	ASSISTANT REGISTRAR, CESTAT HYDERABA D	Regarding Remanded matters from High Courts and the Honble Supreme	DR(J)		
3795	29/1 /201 9	1/20 19	NIL	SH. RAMESH., LDC	Reply of Memo dated 19.11.2019	Admin istratio n Sectio n		
3796	29/1 /201 9	1/20 19	NIL	SMT. TEJOSHRI, STENO.GR.II	request regarding permission of doing correction in Judicial order.		jyoti	
3797	29/1		NIL	SH. ANIL G.	Application for	Admin		

/2019	1/2019		SHAKKARWAR, M (T)	casual leave for 11.12.2019 and 12.12.2019	Administration Section			
3798/2019	29/11/2019	D.O. NO. GEN/CHD/M(J)	SH. ASHOK JINDAL, M (J)	implementation of CAT order dated 26.09.2019	Administration Section			